

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.545/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Manasi Chatterjee-Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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A. K. Upadhyay
for

for

20/12/17

ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this appeal u/s. 252(3) of the Companies Act, 2013 for restoration of name of the petitioner.

Affidavit of service has been filed, which may be taken on record. ROC is directed to file his report within 30 days from today.

List it on 21/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)